

S.No.	Name of the work	Status of the Proposal
9.	Four laning of road between Vadgaon to Lonawala Km.34/0 to 61/600 and Lonawala-Khandala bypass between Km. 61/600 to 67/785 on Mumbai-Pune road.	T.P. has been returned to State P.W.D. with observations. The modified T.P. is awaited from the State P.W.D.
10.	Constn. of Paldhi bypass and strengthening existing two lane pavement on NH 6 from Km. 442/0 to 465/0 in Jalgaon Distt.	T.P. has been approved.
11.	Constn. of R.C.C. flyover bridge on Westernly diversion outside Pune city on NH 4 at Warje junction in Km. 27/160 to 27/680.	The proposal has been returned to State P.W.D. with observations.
12.	Constn. of major bridge across Pinglairiver including approaches on NH 6 in Amrawati Distt.	-do-
13.	4-laning of Nagpur-Hyderabad road NH. 7 from Km. 10/860 to 30/0 (Nagpur-Butibori Section).	Inclusion of the proposal under BOT has been approved in principle.

Thus, it is likely to take some more time for their final approval/clearances to these projects except the proposal indicated at Sl. No. 1 which already stands approved by the Union Government.

#### Loss due to strike by Transporters

3463. SHRI JAGIR SINGH DARD:  
DR. SHRIKANT RAM-  
CHANDRA JICHKAR:  
SHRI PARAG CHALIHA:  
SHRI RAMDAS AGARWAL:  
SHRI S.N. KRISHNA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total damage done to the economy due to the recent strike of the transport vehicle owners;

(b) the demands of the transporters and which of those have been met;

(c) the circumstance which led the transport/truck operators to launch a nation wide strike; and

(d) the steps taken to alleviate their grievances?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) The loss cannot be quantified.

(b) to (d) The transporters went on a nation wide strike w.e.f. 01-04-1997 to protest against the proposals regarding imposition of 5% service tax on goods transport operators and hike in Motor Insurance Premium. Several rounds of discussions were held between the Ministry of Finance and the representatives of All India Motor Transport Congress and it was agreed as under:—

(i) While working out the modalities for the collection of service tax rendered for the transport of goods by road, Government is willing to change mode of collection in such a manner that the tax would not be collected from road transport operators.

(ii) To ask the Tariff Advisory Committee (TAC) to invite fresh objections/suggestions from the Motor Operators and hold consultations with them de-novo and other pending issues impartially. The TAC shall conclude these consultations expeditiously and will notify the revised premia thereafter. Pending the consultations and subsequent decisions, the recently notified premium rates are being kept in abeyance. The revised tariff shall be applicable prospectively. Insurance premium collected so far at the new revised rate shall be refunded immediately.

**Workers participation in the Management of NTC**

3464. SHRI TARA CHARAN MAJUMDAR:  
SHRI PARAG CHALHA:

Will the Minister of **TEXTILES** be pleased to state:

(a) whether participating of workers in the management of textile mills under NTC has improved the working of these mills;

(b) if so, the names of such mills, State-wise and Union Territory-wise;

(c) whether Government propose to extend this facility in more textiles mills under NTC during current year;

(d) if so, the details thereof and names of mills of Assam to be covered under this;

(e) whether Government propose to provide participation of mills workers at the level of Board of Directors in NTC; and

(f) if so, the details thereof; and if not, the reasons therefor?

**THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):** (a) and (b) The work culture and industrial relations have improved on account of workers' participation which has had a positive impact on the working of mills. However, on

account of factors like obsolete machinery, severe working capital crunch, etc., these mills have not been able to improve their overall performance. Out of the 120 mills of NTC, presently workers' participation in the management has been effected in 34 mills. A statement indicating the names of these 84 mills State-wise and Union Territory-wise is attached. (*see below*).

(c) and (d) Efforts are on to cover the remaining mills of NTC where the progress of workers' participation is slow on account of multiplicity of trade unions and inter-union and intra-union rivalries. So far as the State of Assam is concerned, the scheme of workers' participation has been implemented in Associated Industries (Assam).

(e) and (f) The Board of Directors of NTC and its subsidiaries are constituted as per the Articles of Association and the guidelines issued by the Government. Out of the 9 subsidiary corporations of NTC, NTC (NBAB&O) Ltd. has on its Board of Directors a trade union leader nominated by the Government of West Bengal.

**Statement**

*Names of the mills State-wise where workers participation in management has been introduced*

S. Name of the State  
No.

**NTC (APKK&M) LTD.  
ANDHRA PRADESH**

1. Natraj Mills
2. Adoni Cotton Mills
3. Tirupati Cotton Mills
4. Azam Jhai Mills

**KARNATAKA**

5. Minerva Mills
6. Shri Yellama Spg. Mills